

विदेश मन्त्री (श्री पी० वी० नरसिंह राव) : (क) जी, हाँ। 5.10.1983 को संयुक्त राष्ट्र महासभा को सम्बोधित करते हुए पाकिस्तान के विदेश मन्त्री साहिबजादा याकूब खान ने काश्मीर का जिक्र किया था। इसके बाद 17.10.1983 को संयुक्त राष्ट्र महासभा की तृतीय समिति में पाकिस्तान के प्रतिनिधि ने भी काश्मीर की चर्चा की थी।

(ख) से (घ) सरकार की इस स्थिति से पाकिस्तान सरकार को विभिन्न अवसरों पर अवगत करा दिया गया है कि संयुक्त राष्ट्र और अन्त अन्तराष्ट्रीय मंचों में काश्मीर का उल्लेख करना शिमला समझौते के विपरीत है।

तृतीय समिति में इस उल्लेख का उत्तर देने के अपने अधिकार का प्रयोग करते हुए भारतीय प्रतिनिधि ने हमारी सुविदित स्थिति दोहराई कि जम्मू और काश्मीर का समूचा राज्य भारत का एक अभिन्न भाग है।

Hindi in U. N.

453. DR. PRATAP WAGH :
SHRIMATI MADHURI SINGH :
Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the Hindi vishwa Sammelan held in New Delhi from 28 to 30 October had discussed the subject of making Hindi as one of the official languages in the United Nations;

(b) the reaction of Government thereto; and

(c) whether Government had initiated any steps in this direction at the United Nations level ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE, (SHRI P. K. THUNGON) : (a) to (c) the subject of making Hindi as one of the official language in the United Nations was

discussed during the Third Uishwa Hindi Sammelan held in New Delhi on October 28-30, 1983, but no formal proposal has yet been received from the organisers of the Sammelan—Rashtra Bhasha Prachar Samiti, Wardha,

As informed by the Ministry of External Affairs, no formal steps have so far been taken in this behalf at the United Nations level.

News Item Captioned "Panel Confirms MBBS Admission Racket"

454. DR. A.U. AZMI :
SHRI MANOHAR LAL SAINI :
Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether the attention of Government has been drawn to the news item "Panel Confirms MBBS Admission Racket" appearing in the Indian Express dated 22 October, 1983 bringing out the fact that Justice Bhargava Commission has indicted a Deputy Registrar and some officials connected with the faculty of medical sciences and the Commission has come to the conclusion that there was truth in the leakage of papers and the Commission has recommended an overhaul of the entrance examination system so that there is the least possibility of leakage of papers or manipulation at the checking level and has made some other suggestions ; and

(b) if so, what action has been taken on the Commission's report by Government ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) (a) Yes, Sir,

(b) The Bhargava Commission was appointed by the Delhi University to look into the alleged irregularities in the conduct of entrance examination for admission to the MABS Course and the screening test for admission to the post-graduate degree